

**THE WARNING LIST OF SPECIALLY IDENTIFIED MATTERS TO BE
LISTED BEFORE THE HON'BLE COURTS AS PER ROSTER FROM
23.09.2024**

S.No.	Case Type	Case Number	Case Year
1	WP	7308	2013
2	WP	3646	2013
3	WP	3815	2013
4	WP	2402	2013
5	WP	2641	2013
6	WP	2735	2013
7	WP	3464	2013
8	WP	305	2013
9	WP	314	2013
10	WP	499	2013
11	WP	4270	2013
12	WP	4221	2013
13	WP	3949	2013
14	WP	3925	2013
15	WP	3781	2013
16	WP	3675	2013
17	WP	3661	2013
18	WP	2464	2013
19	WP	2593	2013
20	WP	2959	2013
21	WP	39179	2013
22	WP	37896	2013
23	WP	6415	2013
24	WP	2423	2013
25	WP	31793	2013
26	WP	37870	2013
27	WP	5624	2013

28	WP	39319	2013
29	WP	19375	2013
30	WP	4302	2013
31	WP	37378	2013
32	WP	23753	2013
33	WP	4337	2013
34	WP	25528	2013
35	WP	24854	2013
36	WP	19405	2013
37	WP	20846	2013
38	WP	5514	2013
39	WP	13582	2015
40	WP	24706	2015
41	WP	22068	2015
42	WP	19896	2015
43	WP	17121	2015
44	WP	17532	2015
45	WP	35948	2015
46	WP	41076	2015
47	WP	40187	2015
48	WP	38439	2015
49	WP	40432	2015
50	WP	15259	2016
51	WP	15168	2016
52	WP	15158	2016
53	WP	15029	2016
54	WP	11740	2016
55	WP	11077	2016
56	WP	11229	2016
57	WP	15078	2016
58	WP	14764	2016
59	WP	18720	2016

60	WP	15469	2016
61	WP	15557	2016
62	WP	15971	2016
63	WP	1473	2018
64	WP	2425	2018
65	WP	3061	2018
66	WP	4886	2018
67	WP	4895	2018
68	WP	5055	2018
69	WP	6337	2018
70	WP	18621	2018
71	CMA	960	2018
72	CRLP	9371	2023
73	CRLP	9538	2023
74	CRLP	9584	2023
75	CRLP	9622	2023
76	CRLP	9644	2023
77	CRLP	9713	2023
78	CRLP	9779	2023
79	CRLP	9787	2023
80	CRLP	9852	2023
81	CRLP	9854	2023
82	CRLP	9868	2023
83	CRLP	9927	2023
84	CRLP	9960	2023
85	CRLP	9968	2023
86	CRLP	9971	2023
87	CRLP	10021	2023
88	CRLP	10626	2023
89	CRLP	118	2024
90	CRLP	2818	2024
91	CRLP	5213	2024

92	CRP	63	2015
93	CRP	2395	2015
94	CRP	2488	2015
95	CRP	2794	2015
96	CRP	2975	2015
97	CRP	619	2016
98	CRP	3328	2016
99	CRP	3442	2016
100	CRP	4063	2016
101	CRP	4955	2016

HIGH COURT FOR THE STATE OF TELANGANA: HYDERABAD

NOTICE

It is hereby informed to all the learned Advocates that the files in the following cases pertaining to the Hon'ble Division Bench I (up to the year 2015) are not traceable in the Registry in spite of efforts to trace them. As directed by the Hon'ble the Chief Justice, the respective advocates appearing in the cases are requested to make available to the Registry at the earliest copies of the documents/papers available with them in the cases so that the files can be reconstructed and listed for hearing since they pertain to the years 1996 to 2015. The documents/papers may be handed over in the office of the Registrar (Judicial-I).

BY ORDER

Registrar(Judicial-I)

SNO	CASE	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FINAL HEARING				
1	WP/8200/1996	K SAILESH PRASAD	C JAYASREE SARATHY GP FOR GENERAL ADMINISTRATION (R68) V V PRABHAKARA RAO (R67) Y V SIVARAMA SASTRY (R65)	HYDERABAD
2	WP/1417/1998	PASAM SRINIVASA REDDY	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA	NIZAMABAD
3	WA/1177/2006 IA 1/2006(WAMP 2444/2006)(Stay Petition)	S SATYAM REDDY	GP FOR REVENUE	KARIMNAGAR
4	WP/15064/2006	PETITION AMICUS CURIAE	GP FOR MUNICIPAL ADMN URBAN DEV T V RAMANA RAO (SC FOR TSPCB) (R1) GP FOR MINES AND GEOLOGY (R2) V B SUBRAHMANYAM (R3) GP FOR FORESTS (R4)	HYDERABAD
5	WA/1756/2008 IA 1/2015(WAMP 2666/2015)(Fix an Early Date) IA 1/2017(WAMP 2623/2017)(Fix an Early Date)	M A BARI	GP FOR LAND ACQUISITION MOHD BARKAT ALI (R10) MOHD BARKAT ALI (R12) MOHD BARKAT ALI (R13) MOHD BARKAT ALI (R4) MOHD BARKAT ALI (R9) MOHD BARKAT ALI (R7) MOHD BARKAT ALI (R6) MOHD BARKAT ALI (R8) MOHD BARKAT ALI (R11) R SATYANARAYANA REDDY (R13)	HYDERABAD
6	WP/22872/2008 IA 3/2014(WPMP 207065/2014)(Restoration Petition)	VENKATESH KAVALI	GP FOR REVENUE C M R VELU (R3) GP FOR HOME (R2) GP FOR ASSIGNMENT (R4) M VENKAT RAM REDDY (R7) C DAMODAR REDDY(SC FOR GHMC) (R6) S BHARAT KUMAR (R5)	HYDERABAD
7	WA/289/2009 IA 1/2014(WAMP 78716/2014)(Review Petition)	O MANOHER REDDY	SRINIVAS BOBBILI GP FOR FINANCE PLANNING (R19) S NIRANJAN REDDY (R21) GP FOR IRRIGATION COMM AREA DEV (R20)	HYDERABAD
8	WP/10419/2009 IA 1/2009(WPMP 13393/2009)(Direction Petition) IA 2/2009(WPMP 13394/2009)(Direction Petition)	R MAHADEVAN	GP FOR HOME ADDL ADVOCATE GENERAL (R3)	WARANGAL
9	WP/25720/2009 IA 1/2009(WPMP 33495/2009)(Direction Petition)	MANU	GP FOR REVENUE J PRABHAKAR (R2) M PRABHAKAR RAO (R4) G SUDHA (R5) DR K LAKSHMI NARASIMHA (R3)	HYDERABAD
10	WP/6799/2010 IA 1/2010(WPMP 8792/2010)(Direction Petition)	T KUMAR BABU	V NARASIMHA GOUD(SC FOR HMDA)	RANGA REDDY

11	WP/26773/2011 IA 1/2011(WPMP 33053/2011)(Direction Petition) IA 2/2011(WPMP 33054/2011)(Direction Petition) IA 3/2011(WPMP 33055/2011)(Direction Petition) IA 4/2011(WPMP 33056/2011)(Direction Petition) IA 6/2011(WPMP 38264/2011)(Amendment Petition)	S NIRANJAN REDDY	GP FOR HOME B ADINARAYANA RAO (R109) ADDL ADVOCATE GENERAL (R110)	WARANGAL
12	WA/512/2013 IA 1/2013(WAMP 1306/2013)(Direction Petition)	K SATYANARAYAN MURTHY(SC FOR APSRTC)	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA PUTREVU PRABHAKAR (R24) O MANOHER REDDY (R23) B MAYUR REDDY (R25)	HYDERABAD
13	WA/1016/2013 IA 1/2013(WAMP 988/2013)(Dispense with Petition) IA 2/2013(WAMP 989/2013)(Condone Delay Petition) IA 3/2013(WAMP 2111/2013)(Suspension Petition)	JYOTHI ESWAR GOGINENI	CHALLA GUNARANJAN P SRINIVASA RAO (R9)	HYDERABAD
14	WA/1026/2013 IA 1/2013(WAMP 917/2013)(Condone Delay Petition) IA 2/2013(WAMP 918/2013)(Dispense with Petition) IA 3/2013(WAMP 2123/2013)(Suspension Petition)	JYOTHI ESWAR GOGINENI	CHALLA GUNARANJAN P SRINIVASA RAO YADAV (R48)	HYDERABAD
15	WP/24025/2013 CMA/645/2013 CMA/800/2013	RUSHEEK REDDY K V	GP FOR LAND ACQUISITION GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R3) GP FOR ARBITRATION (R2)	HYDERABAD
16	WA/1033/2014 IA 4/2014(WAMP 2613/2014)(Review Petition) CC/601/2014	K RAMAKANTH REDDY	S SRI RAM	HYDERABAD
17	WP/16356/2014 IA 1/2014(WPMP 20300/2014)(Stay Petition)	KOPPULA GOPAL	M DHANANJAY REDDY(SC FOR HUDA) C DAMODAR REDDY(SC FOR GHMC) (R75) D JAGADESHWAR RAO (R74)	RANGA REDDY
18	WP/29817/2014 IA 1/2014(WPMP 37243/2014)(Suspension Petition) WP/26999/2014	P KAMLAKAR	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA GP FOR TRANSPORT (R90)	HYDERABAD
19	WP/31765/2015 IA 1/2015(WPMP 41060/2015)(Suspension Petition)	V HARI HARAN	SAMPATH PRABHAKAR REDDY(SC FORGHMC)	HYDERABAD